

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/386/ (IB)/2017  
NAME OF THE PETITIONER(S) : GURMINDER SINGH  
NAME OF THE RESPONDENT(S) : VCAN ACTIVE CARBON PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A.M. IZALANCO	COUNSEL FOR PETITIONER	J.
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**ORDER**

Counsel for petitioner present. No representation on behalf of the respondents.  
Counsel for petitioner submitted that the settlement talks are in progress and  
prayed for time. Time is enlarged at request. Put up on 09.03.2018.

(S VIJAYARAGHAVAN)  
Member(Technical)

(CH. MOHD SHARIEF TARIQ)  
Member(Judicial)

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